## File No. STD/SP-18/T(Vegan Foods)

## Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006) (Science & Standards Division)

FDA Bhawan, Kotla Road, New Delhi – 110002

Dated 24th August 2022

## Subject: Regarding payment of application fee for endorsement of vegan logo-reg.

Reference is drawn to the notice dated 25th July 2022 regarding 'Guidelines for submission of application for endorsement of vegan logo and formats thereof', wherein procedures and application form have been provided in Annexures.

2. In this regard, it is to clarify that, no physical cheque or demand drafts will be accepted by Food Authority. The Food Business Operators (FBOs) desirous of applying for endorsement of 'Vegan Logo' are requested to submit the application fee of Rupees Five Thousand Only (excluding G.S.T) through the online e-payment portal (Link: https://epay.fssai.gov.in/fps/loadindex). The transaction receipt and invoice generated shall be submitted to the Food Authority as an enclosure to the application.

(Bhaskar N)

Advisor (Science & Standards)

FSSAI, New Delhi

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1. CITO, FSSAI with a request to upload on FSSAI website.

## Copy for information to:

- 1. PPS to Chairperson, FSSAI;
- 2. PS to CEO, FSSAI;
- 3. ED (CS), FSSAI;
- 4. Director (imports), FSSAI.